

(4)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CONTEMPT APPLICATION NO.50/06
IN
ORIGINAL APPLICATION NO.1031/2005

Allahabad this the 20th day of November, 2006

HON'BLE DR. K.B.S. RAJAN, J.M.
HON'BLE MR. P. K. CHATTERJI, A.M.

Rajendra Prasad Gupta,
Son of Late Rama Nand Gupta,
R/o working as Section Engineer,
Progress Section U/C W.M. Izzatnagar,
N.E. Railway, Bareilly.

.....Applicant.

(By Advocate Shri S. K. Mishra)

Versus

1. Shri P.L. Bankar,
The General Manager (Karmik),
N.E. Railway, Gorakhpur.
2. Sri Dhrupad Ram,
The Chief Workshop Manager,
N.E. Railway, Gorakhpur.
3. Sri P.K.Gupta,
The Chief Mechanical Engineer,
N.E. Railway, Gorakhpur.

.....Respondents/Contemnors

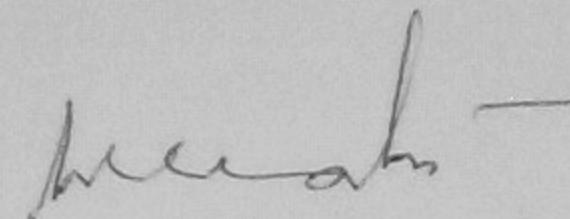
(By Advocate Smt. Sikha Singh)

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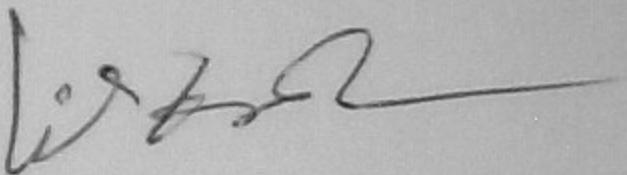
ORDERHON'BLE DR. K.B.S. RAJAN, J.M.

None for the applicant. Smt. Shikha Singh,
counsel for the respondents.

2. In view of the compliance order dated 12.07.2006
whereby the applicant stood transferred back to his
original place of posting, The CCA is closed.
Notices issued are discharged.



Member-A



Member-J

/ns/